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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.417,290,320 &367/2018 in CP(IB) No.41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagendra for Canara Bank	Adv.	9849147482	
Amir Banani. - IA 290 [Dhir & Dhir Associates]	Advocate.	9949216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. VENKATESH C. TUNASI KRISHNA N. SAHITHI	ADV FOR RESPONDENT - IA-320/367	9849765397	
D. Sivi Preethi (Counsel for RP)	Adv	996677592	

SRIKANTH MAHARAN & Abhishek
Doshi Counsel for Pet in IA 367/R

Advocate

9652348572

Shravya Murthy on behalf
of Pratyak Keemas IA 320/R

Adv

8297290810

ORDER

IA No. 320&367/18, are taken up for hearing.

Counsels appearing for respondents in these IA's requesting time for filing reply.

Time granted till 24.10.2018.

IA No. 417/18, is also taken up for hearing.

No representation for applicant. However notice is ordered to the applicant ^{respondent} in IA No. 417/18.

Counsel for applicant to serve notice on the respondent.

Therefore IA No. 417/18 is listed for service of notice on 24.10.2018.

IA No. 290/18 is also listed on 24.10.2018.

Member(Judl)